

12.12 hrs.

**CALLING ATTENTION TO MATTER
 OF URGENT PUBLIC
 IMPORTANCE**

**RAID BY MIZO HOSTILES ON TEA
 ESTATES, ETC.**

Shri P. C. Borooah (Sibsagar): Sir, I call the attention of the Minister of Home Affairs to the following urgent matter of public importance and I request that he may make a statement thereon:

Recent raids by Mizo hostiles on the forest office at Rangpur and the Mohikkhal tea estate in Cachar.

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): Sir, the Home Minister in an earlier statement had given a brief account of the improvement in the situation in the Mizo Hills district of Assam as a result of the operations by our security forces. Hon'ble Members are naturally concerned about press reports of continuing hostile activity by some Mizo gangs.

Government have received a report that a group of armed Mizo rebels raided the bungalow of the Manager of Monier Khel a tea estate in Cachar district, bordering Mizo Hills on April 17. They overpowered the bungalow chowkidar, fired a few rounds and took away one gun, some cash and ornaments. While retreating they dragged the Manager with them for some distance but then let him off. It is reported that some gangs of Mizo rebels have crossed into the Cachar district from the Bhaibrabi area of Mizo Hills and are pressing villagers to give them money which they call tax. They harassed the Riang tribals of villages in Cachar district bordering Bhaibrabi. Recently at Fabua Betehera Riang Basti they killed a sadhu who was deliver-

ing a religious discourse. A band of Mizo rebels raided the forest house at Rangpur threatened the forester and took away some money.

It will take some time to end these sporadic depredations. Civil administration is being strengthened and mopping up operations are continuing. A number of rebels have been arrested, arms and ammunition have been captured. I can assure the House that there will be no relaxation in our efforts until normal conditions are restored.

Shri P. C. Borooah: More than three-fourth of the Mizo district is contiguous to Pakistan and Burma and nearly one-fourth is contiguous to the district of Cachar and a fringe of the territory of Manipur. This narrow strip of land has been connecting Mizo hills with India and it is the main target of the Mizo hostiles for these depredations. From these activities do the government read that it is the intention of the Mizo hostiles to take control of this vital area and cut off the Mizo hills from India and if so what steps do government propose to take to protect this area from falling into the hands of the Mizo hostiles?

Shri Vidya Charan Shukla: There is nothing to warrant such a presumption. It is only the desperate act of a few stray gangs. These Mizo rebels are trying to raid these places and collect some money and provisions.

श्री यशपाल सिंह (कैराना) : क्या यह सही है कि 100 से ज्यादा मीजो लोग इस वक्त बर्मा में रह रहे हैं और वहां उन को पूरी सहूलियत ट्रेनिंग बगैरह की दी जा रही है तो क्या सरकार बतला सकती है कि हमारे कितने मीजो ऐसे हैं जिन्हें कि पाकिस्तान में पनाह दे रखी है, बर्मा में पनाह दे रखी है? हमारे कितने अधिकारी उनके हाथ में फंसे

[श्री यशपाल सिंह]

रह गये हैं और उन को छुड़ाने के लिए क्या प्रयत्न किया जा रहा है ?

श्री विद्या चरण शुक्ल : हमारे कोई भी मीजो रोबे स बमों में नहीं है, कुछ थोड़े से पाकिस्तान में हैं जिनके कि बारे में कुछ ऐसी शिकायतें आई थीं कि उन्हें वहां ट्रेनिंग वगैरह दी जा रही है। जहां तक अफसरों का प्रश्न है 6-7 अफसर अभी भी मीजो रीबेल्स के हाथ में हैं और उनको दब निकालने का प्रयत्न जारी है।

श्री जिथाम प्रसाद (लालगंज) : जो वाक्यात मीजो विद्रोहियों ने किये हैं उनसे स्पष्ट है और जो हथियार उन्होंने इस्तेमाल किए हैं उनसे भी स्पष्ट है कि उन के पीछे पाकिस्तान और चीन का हाथ है, यदि हां, तो हम सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

श्री विद्या चरण शुक्ल : इस में थोड़ा बहुत हाथ पाकिस्तान का हो सकता है। उन्होंने जिस तरीके के अस्त्र इस्तेमाल किये हैं उन से पता चलता है कि उनके पीछे चीन का हाथ है। हर तरह के तोर, कमान, भाले, बछीं, बंदूकें और घाटोमैटिक वैंपस उनके पास हैं लेकिन वह बहुत कम संख्या में हैं।

Shrimati Jyotsna Chanda (Cachar): Before I ask my question I want to bring it to the notice of the minister that the name of the 'er estate is Monier Khal and not Mohikhal.

As has been stated by the hon. minister a section of hostile mizos had entered the Cachar district. What steps do government propose to take to protect these border areas of Cachar and what steps have been taken to chase these Mizo rebels out of Cachar?

Shri Vidya Charan Shukla: They have not entered the district as such; they were stray raids. To prevent

such raids in future, we have intensified patrolling on the border areas.

Shri Hem Barua (Gauhati): In view of the fact that by the supply of arms and ammunition to Mizo rebels, by training men of the Mizo national front in the technique of guerilla warfare and now by offering camp facilities for the concentration of 60 or 70 government officials kidnapped during the recent rebellion by the Mizo National Front and by allowing facilities of headquarters to the provisional Government of sovereign Mizoland at Dacca capital of East Pakistan as that letter to the Indonesian President by Mr. Lal Denga indicates...

Mr. Speaker: He may put the question.

Shri Hem Barua: Pakistan has proved to the hilt that Pakistan has been encouraging the Mizo rebels against India. In that context may I know why is it that the government have not told Pakistan in a very straight manner that India is not going to tolerate this monkey business any more and India is going to hit very hard if necessary?

Shri Vidya Charan Shukla: We have made our feelings known to Pakistan in no uncertain terms and we are doing our best to see that all these advantages which they might have got do not accrue to them in future.

Shri Hari Vishnu Kamath (Hoshangabad): We could not hear the answer.

Mr. Speaker: We have told Pakistan in no uncertain terms about these things.

Shri Hari Vishnu Kamath: Have the government received reports from intelligence or from other more reliable and competent sources that the Mizo hostiles are being trained by

Chinese technicians and army men on Pakistani soil with the assistance and connivance of Pakistani authorities and if so, does the government not regard this as a serious contravention of the Tashkent declaration, and the Tashkent spirit is fast evaporating in Pakistan, if it has not completely evaporated?

Shri Vidya Charan Shukla: We have not received reports of training of Mizo rebels by Chinese on Pakistani soil.

Shri Hari Vishnu Kamath: We cannot hear the answer; he is a young man and he should speak up.

Mr. Speaker: No reports have been received of training of Mizo rebels on Pakistani soil.

Shrimati Tarkeshwari Sinha (Barh): May I know whether any muster register prepared by the Mizos came into the hands of the officials who were at Aijal at that time and whether in that register the number of battalions has been given as 31, which means nearly two divisions and whether that document was burnt? How does the government know that this document was burnt inadvertently by the police officials? Why was such a serious mistake committed by the police officials, namely, burning a muster register which was giving information about their activities, the strength of their personnel who have been trained in military operations, etc.?

Shri Vidya Charan Shukla: A muster register was captured from the Mizo rebels which gave exaggerated figures about their strength. One of the Mizo rebels later on admitted that these figures given in the muster register were grossly exaggerated. When there was some danger of these documents being recaptured by the rebels, some of them were destroyed and this register was also destroyed.

Shrimati Tarkeshwari Sinha: It is a very serious matter. Was it destroyed by the police officials?

Shri Vidya Charan Shukla: Yes, Sir.

श्री हुकम चन्द कछवाय (देवास) : माननीय मंत्री जी ने अपने उत्तर में बताया है कि हम ने कुछ लोग पकड़े हैं, लेकिन उन्होंने उन की संख्या नहीं बताई है। मैं यह जानना चाहता हूँ कि कितने मिज़ो विद्रोही पकड़े गए हैं, क्या सरकार के पास ऐसी लिस्ट है कि इतने लोगों को पकड़ना है और इतने लोग पकड़े गए हैं। मैं यह भी जानना चाहता हूँ कि कितने लोगों को मारा गया है। जो हथियार पकड़े गए हैं, क्या सरकार ने उन के बारे में पूरी खोज की है कि वे हथियार कहां के हैं? उस क्षेत्र के लोगों की जो हानि हुई है, क्या सरकार उन को पर्याप्त मात्रा में सहायता देगी, जिस से वहां पर बने रहने के लिए उन लोगों का मनोबल बना रहे?

श्री बिद्या चरण शुक्ल : हमारी सिन्धु-रिट्री फ़ोर्सिज के कुछ लोग मारे गए थे और कुछ पकड़े भी गए हैं। जहां तक हथियारों पर कब्जा करने की बात है, हमारे पास इस बारे में एक लिस्ट है, जो पहले हाउस में दी जा चुकी है। अगर आप अनुमति दें, तो मैं फिर उस को सदन में रख सकता हूँ।

अध्यक्ष महोदय : वे हथियार किस देश के हैं?

श्री बिद्या चरण शुक्ल : इस बारे में पता नहीं लगा है, क्योंकि उन हथियारों पर कोई मार्किंग नहीं है।

श्री हुकम चन्द कछवाय : मैंने यह भी पूछा है कि वहां के लोगों की हानि हुई है, इसलिए क्या सरकार उन को पर्याप्त मात्रा में सहायता देगी, ताकि वहां बने रहने के लिए उन का मनोबल बना रहे।

श्री बिद्या चरण शुक्ल : वहां पर जिन लोगों को कोई नुकसान पहुंचा है, उन को जरूर सहायता दी जायेगी।

श्री राम सहाय पाण्डेय (गुना) : मिजो हिल्ड में उपद्रवों को शान्त करने के लिए क्या सरकार ने

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर नहीं मिला है ।

अध्यक्ष महोदय : आप का प्रश्न तो चलता रहेगा ।

श्री हुकम चन्द कछवाय : मंत्री महोदय संख्या बतायें कि कितने लोग एरेस्ट किये गए हैं और कितने लोग मारे गए हैं ।

अध्यक्ष महोदय : अगर वह नहीं बता सकते हैं, तो मैं क्या कर सकता हूँ ?

श्री हुकम चन्द कछवाय : सरकार क्या करती है ?

अध्यक्ष महोदय : मुझे पता नहीं है कि क्या करती है ।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मेरे प्रश्न का उत्तर दिलवाया जाये ।

अध्यक्ष महोदय : माननीय सदस्य अब बैठ जायें ।

श्री हुकम चन्द कछवाय : मंत्री महोदय कहते हैं कि कुछ पकड़े गए हैं । कितने पकड़े गए हैं ? अगर आप इस का उत्तर बाद में दिलवा दें, तो मुझे संतोष हो जायेगा ।

श्री रामसहाय पाण्डेय : क्या सरकार ने मिजो हिल्ड क्षेत्र में हो रहे उपद्रवों को शान्त करने के लिए कोई स्थायी उपाय बूढ़ने के सम्बन्ध में उन के मौलिक, बुनियादी प्रश्नों और समस्याओं का अध्ययन किया है; अगर किया है, तो उन को सहायता देने और इस प्रकार की अशान्ति के शमन के लिए सरकार क्या कदम उठा रही है ?

श्री बिद्या चरण शुक्ल : हम लोगों ने उन की शान्ति और सुरक्षा के लिए समय समय पर कई कदम उठाए हैं और अब इन परिस्थितियों को देखने के बाद उन के वेलफेयर,

शान्ति और सुरक्षा के लिए और भी कदम उठाए जायेंगे ।

Shri Ranga (Chittoor): The answer to Mr. Kachhavaia's question is not satisfactory. He was asking for information about the places from which these captured weapons came.

Mr. Speaker: He says he cannot give the places because there are no markings.

Shri Ranga: Has it ever happened; Sir, that there are no marks on the weapons? Are they made locally?

Mr. Speaker: When he says like that, what can I do?

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मैं निवेदन करना चाहता हूँ कि मैंने संख्या पूछी है, लेकिन मंत्री महोदय ने वह नहीं बताई है । मैं ने पूछा है कि कितने लोग पकड़े गए हैं ।

अध्यक्ष महोदय : उन के पास जो इन्फर्मेंशन है, वह उन्होंने दे दी है ।

श्री हुकम चन्द कछवाय : उन्होंने कहा है कि कुछ लोग पकड़े गए हैं । मैं यह जानना चाहता हूँ कि उनकी संख्या कितनी है ।

अध्यक्ष महोदय : मिनिस्टर साहब कहते हैं कि संख्या उन के पास नहीं है ।

श्री हुकम चन्द कछवाय : इस का मतलब क्या है कि कुछ लोग पकड़े गए हैं ?

Shri Hem Barua: With all humility, may I point out that our Brigadier commanding the security forces at present in Mizo Hills District himself has said that these arms and ammunition captured from the hands of the Mizo rebels establish conclusively that they are foreign arms from Pakistan?

Shri Vidya Charan Shukla: I have only said that we have seen no markings on them. But we presume that they might have come from Pakistan.

Shri R. Barua (Jorhat): May I know whether now or before any Minister from the Centre visited this area to make a proper assessment of the needs of Mizo Hills and whether the Government is prepared to bear the expenses for implementation of the recommendations of Mr. Tarlok Singh of the Planning Commission?

Shri Vidya Charan Shukla: None of the Ministers from the Centre has visited this area, yet. We have had the benefit of a very good and accurate assessment from the Government of Assam.

Shri R. Barua: I asked whether the Government is going to bear the expenses for implementing the recommendations of Mr. Tarlok Singh of the Planning Commission?

Shri Ranga: The Deputy Minister is giving some reply and both the senior Ministers do not seem to be interested at all. Even the reply given to my friend, Mr. R. S. Pandey's question is half-hearted. If I do not use the word 'irresponsible' it is only because I do not want to insult them. To the question whether they are thinking of any solution for a proper settlement of this particular question there, no answer was given. The two senior Ministers seem to be keeping quiet.

Shri Vidya Charan Shukla: You have not understood the answer.

श्री बागड़ी (हिसार) : अध्यक्ष महोदय,

अध्यक्ष महोदय : माननीय सदस्य बैठ जायें ।

श्री बागड़ी : मंत्री ठीक जवाब नहीं देते हैं, इसी लिए इत सदन में गड़बड़ होती है । इस हालत में सवाल रखने का फायदा क्या है ?

Shri Ranga: What is the use of putting questions if proper answers are not given?

The Minister of Home Affairs (Shri Nanda): I thought the hon. Member had received an answer.

Shri Ranga: Where is the answer?

Shri Nanda: If anything more is required, let me know and I will give the answer. He has answered that question.

Shri Swell (Assam—Autonomous Districts) rose—

Mr. Speaker: Order, order. I have not called him.

Shri Swell:**

The Speaker: This will not go on record.

श्री बागड़ी : अध्यक्ष महोदय,

अध्यक्ष महोदय : मैं ने आप को नहीं बुलाया है ।

श्री बागड़ी : आप कुछ लोगों को बुलाते हैं और कुछ लोगों को नहीं बुलाते हैं । इस सवाल का सम्बन्ध पिछड़े हुए इलाके से है, लेकिन मंत्री ठीक जवाब नहीं देते हैं ।

अध्यक्ष महोदय : मुझे बड़ा अफसोस है । जब यह एक वेल-एस्टाब्लिश्ड प्रैक्टिस है कि जिन माननीय सदस्यों का नाम हो, उन्हीं को बुलाया जाये, तो फिर दूसरों को कैसे बुलाया जा सकता है ? मुझ पर इल्जाम लगाया जाता है, लेकिन जब इस हाउस में इतनी देर से यह प्रैक्टिस चली आ रही है, तो फिर जिन के नाम हैं, उन को छोड़ कर मैं दूसरों को कैसे बुला सकता हूँ ?

श्री बागड़ी : **

Mr. Speaker: This will not go on record.

Shri R. Barua: May I know whether those recommendations are going to be implemented and the Centre is going into the causes?

Shri Nanda: Yes Sir, we have those recommendations. In addition, the Chief Minister of Assam himself visited the area and we have his reports, along with other information. Shri Tarlok Singh, Member of the Planning Commission has been there several times and he has made a very detailed study of the situation—economic, transport and others—and we have got his report and also some commendations which are being considered.

Shri N. R. Laskar (Karimganj): At the outset, I must correct the hon. Deputy Minister when he says that the hostile elements have not entered Cachar district. It is only 18 miles from the district headquarters from Silchar. So, how can he say that they have not entered the Cachar district? The Government should realize that the district of Cachar has become a highly sensitive area. On one side of the district there is hostile Naga elements; on the other side, we have the Mizo elements. What positive security measures have been taken in order to ensure that the Naga hostile elements do not mix with the Mizo national elements through Cachar district?

Shri Vidya Charan Shukla: What I said was that they did not enter in large numbers and penetrate deep into the district. To prevent such things happening in future we have intense patrolling on the border areas between Cachar district and the Mizo hills.

Shrimati Renuka Barkataki (Barpeta): May I know whether it is a fact that there is an increasing feeling of insecurity and apprehension in the areas bordering Mizo hills because of persistent reports of Nagas hostiles there moving through Manipur to link up with Mizo National Front extremists and they have already set up a combined training camp and

combined operational headquarters somewhere near Churachandpur in Manipur? If it is so, what steps do Government propose to take to provide security to the people of those areas?

Shri Vidya Charan Shukla: These are all rumours... (interruptions).

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, इनको रियूमसं शब्द नहीं कहना चाहिये, आप उन से कहें कि वे इस शब्द को वापस लें और इस हाउस से क्षमा मांगें ।

Shri Ranga: If the Deputy Minister cannot answer a question, let the Minister take up the responsibility of answering questions. Cannot they sense the temper of the House? They should not shirk their responsibility... (Interruptions)

Mr. Speaker: Order, order. Let us hear the Home Minister.

Shri Ranga: Both the Cabinet Minister and the Minister of State are here and they have seen the temper of the House. It is the general feeling on all sides of the House that the answers that are being given by the Deputy Minister are not satisfactory. And yet they have the temerity to stick to their seats. When they are irresponsible to the extent... (interruptions)

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, पहले आप उनसे शब्द वापस कराइये ।

Shri Nanda: The hon. Member Professor Ranga, is of course free to use as much force as he likes in his expression of opinion or sentiments that he may have, but it is entirely for us to arrange how to deal with these matters. Whenever there was any occasion, I did intervene and gave the information that was called for.

Shri Ranga: When? You have to be pulled out of your seat.

Shri Nanda: In the course of this calling-attention motion. My colleague is giving information; he has not completed his answer.

Shri Banga: You could see the response to that.

Shri Nanda: Hon. Member, Shri Kamath, says that there are intelligence reports and there may be something more reliable . . . (Interruption). He has learnt and somebody else has learnt something. It may be so according to that, but we have to give information on the basis of whatever we obtain.

Shri Hari Vishnu Kamath: Sometimes wrong information.

Shri Nanda: We do not have any such reliable information which will warrant this kind of a statement. That is a fact.

Shrimati Renuka Barkataki: Sir, neither the Minister nor the Deputy Minister has replied to my question. Of course, Members of the Opposition have every right to get annoyed and angry but unfortunately we the Congress members have lost that right. But I should have a reply to my question.

Shri Daji (Indore): Sir, there is the question of the right of a Member. Really speaking, I seek your protection. When a Member of the House coming from that area makes a certain statement, which may not be quite true, it cannot be dismissed in a cavalier way by saying that they are merely rumours. It does not make a good precedent. Therefore I request the Deputy Minister to correct the statement of the hon. Member, because she is from the Congress Benches, she cannot defend herself vocally. It is for you to protect the right of a Member. No minister can be heard to say that what a Member says is only a rumour. After all, a Member is as responsible a Member of the House as the Minister or the Deputy Minister.

Mr. Speaker: The Member may have some information but the answer is to come from the Minister.

Shri Daji: The answer has not come.

Mr. Speaker: The answer has come.

Shri Daji: Only one word answer.

Mr. Speaker: The Home Minister has said that they have no information about it. I cannot go beyond it . . . (Interruption).

श्री हुकम चन्द कछवाय : "प्रफवाह" शब्द का प्रयोग उनको नहीं करना चाहिये, यह अनुचित शब्द है ।

अभ्यक्ष नहीदय : प्राप बैठ जाइये ।

Shri D. C. Sharma (Gurdaspur): Taking into account the difficult terrain and also the collusion of these rebels with the Pakistani and the Chinese people, may I know what extra effort the Government of India has made to give the loyal Mizo people a greater sense of security than they had and to give them also that kind of protection which they need against these rebels who are coming into that area from all sides?

Shri Nanda: As was pointed out, security arrangements are being progressively strengthened; patrolling arrangements are being intensified and during the last few weeks much more has been done to make the civil administration more effective. Whatever more can be done will be done. The Assam Government has been in continuous touch and they are taking more and more interest in it.

Shri S. M. Banerjee: (Kanpur): May I know whether the attention of the Deputy Minister, the Minister of State or the Cabinet Minister has been drawn to a press news that the headquarters of the Mizo rebels has been shifted now to Pakistan in the hill areas of Chittagong and they are actually operating from there; whether it has been verified and, if it has been found correct, what steps have been taken to take up the matter with Pakistan?

Shri Nanda: We have definite information that these rebels are operating from certain parts of Pakistan and we have also conveyed our feelings and reaction about it to the Pakistan Government.

Shri S. M. Banerjee: They have shifted their headquarters.

Shri Nanda: The word 'headquarters' can have any meaning.

Shri Daji: It does seem that the attitude of the Government is extremely complacent and the information that the Government possess is not very accurate as was very clearly demonstrated by the fact that the Government did not know even one day earlier to the mass attack by the Mizo rebels. That is the proof that the Intelligence is absolutely lacking and the Government and their officers say they are all rumours.

From all the statements that have come up today, does not the Home Minister feel that the statement of yesterday that the whole situation is quite under control and that there is nothing to fear, is a gross mis-statement and that the simmering revolt and the discontent that are mounting there may again turn up any moment? Has the Minister convinced himself that it was right and proper for the police officer to burn the records obtained because the utmost danger was that they may fall back into the hands of the rebels from whom they were captured? It seems there is something fishy brewing there. Is the Government in a position to take the House into confidence and give a full account of what is going on there or shall we be kept waiting till a massive revolt springs from the Mizo Hills region as from the Naga region?

Shri Nanda: I never conveyed this impression at all to the House that there is any sense of complacency about the situation. The apprehensions of certain friends here, about what is happening, are justified. While we claim that we have brought the situation under control in the sense of the

security forces having taken over all the posts which were occupied by the rebels, we have not been able to yet liquidate that threat the guerilla activities are there in the jungles—they would be there—and, therefore, I do not at all minimise the risks which are there. What the hon. Member has said is something not different from our own feelings in the matter. We are aware of very serious threats and the situation may, at any time, become more difficult and we are preparing ourselves to deal with that.

Shri Daji: What about the records burnt? Have you satisfied yourself?

Shri Nanda: This has been explained. I will go more into that. The explanation that has been given is there. I will go more into it.

Shri P. K. Deo (Kalahandi): The forces of disintegration have been raising their heads in different parts of the country. It is a matter of concern to everybody. I would like to know what has happened to the activities of the National Intergration Conference which was started by Pandit Nehru and which is now a closed chapter. That was a proper forum where all Parties could be brought together and taken into confidence and they could try to find ways and means as to how to combat such a situation.

Shri Nanda: Whether the National Integration Conference could be of a very great use immediately in this context is a different matter. But it is important, in view of the conditions here, that there should be more activity of that kind.

Shri P. K. Deo: It has never met for two years.

Shri Swell: There are reports coming from various quarters in the Mizo Hills that the Mizo National Front volunteers have been encouraged to resort again to these kinds of raids by the drift of the political situation in that District to their favour. May I

know whether the Government are aware of this fact, whether they have considered the situation and whether they have come to any decision as to how they are going to arrest this drift of the political situation in favour of the N.M.F. volunteers?

Shri Nanda: This is a question about which all the things have been said and various measures are being taken. That is the answer. I agree with the hon. Member about the nature and the risks and that not only at the level of the security forces and the use of such force as is necessary but other measures also are needed for the purpose of taking assistance and cooperation of the rest of the community. That is what we are considering and trying to do.

डा० राम मनोहर लोहिया (फर्रुखाबाद): क्या सरकार ने विचार किया है कि मिजो उपद्रव सिर्फ एक कड़ी है उस जर्जीर की जिस में नागा उपद्रव, मध्य प्रदेश में बस्तर के उपद्रव, गुजरात के पंचमहल उपद्रव हुए हैं और जिससे भारत के सभी आदिवासियों में एक साधारण बलबे की वृत्ति पैदा हुई है? और क्या इसका कारण यह है कि पेट और मन, दोनों के हिसाब से आदिवासी यहां की उपेक्षित जनता है? पेट की बात इस वक्त में नहीं करूंगा। वे मारे जा रहे हैं सभी जगह। लेकिन मन के हिसाब से भी कल के कथन से यह बिलकुल साफ बताया है कि भारत में इतिहास का ज्ञान अभी वही है जो परदेशी जमाने में विदेशी पादरियों ने दिया था जिस के सबब से यहां के अनेक आदिवासी लोग समझते हैं कि वे भारत का भंग न हो कर किसी और का भंग हैं। इसलिए इन दो प्रश्नों पर गृह मंत्री सोच विचार करके जवाब दें। क्या ये एक साधारण उपद्रव हैं और क्या मन के हिसाब से सांस्कृतिक हिसाब से वह भारत में इतिहास के ज्ञान को बिलकुल पलटेंगे?

श्री नन्दा : जो दूसरी बात माननीय सदस्य ने कही वह कुछ थोड़ा से हिस्से के बारे

में कही जा सकती है। उनके मन में ऐसी चीज है जो कि देश के विरुद्ध कही जा सकती है, देश के विरुद्ध भावना है। लेकिन सामान्य तौर पर देश के अन्दर जो रहते हैं हमारे आदिवासी भाई उनके अन्दर यह बात नहीं है। उनकी तकलीफ और किस्म की है जिस के बारे में कोशिश हुई है और बहुत देर से हो रही है लेकिन वह काफी नहीं है। इसको उस दिन भी मैंने कहा था। ज्यादा कोशिश होनी चाहिये जिससे उनकी तकलीफ दूर हो। उनको काम धंधे अधिक मिलें, खुराक वर्गरह ज्यादा मिले। जो बात उन्होंने कही है कि एक तरफ से लेकर दूसरी तरफ तक इस किस्म के आन्दोलन हो रहे हैं, वह बात नहीं है। कुछ जगह हैं। इसके लिए हमें बन्दोबस्त करना है। और हम कर रहे हैं।

डा० राम मनोहर लोहिया : इतिहास के ज्ञान को पलटेंगे ?

12:47 hrs.

**RE: MOTIONS FOR ADJOURNMENT
AND CALLING ATTENTION
NOTICES**

**EXPLOSIONS IN RAILWAY TRAIN AT
LUMDING**

Mr. Speaker: I have received notices of two Adjournment Motions, one by Mr. S. M. Banerjee and Shri Daji and the other by Shri Hem Barua, and there are 16 Calling Attention notices which I have received from various members. I have also received an intimation from the Railway Minister that he wants to make a statement. I will first have that statement in order to find out the facts.

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): On 20-4-66 while 20 Dn. Passenger Train Lumding-Tinsukhia was standing at Lumding Railway Station on platform No. 1, a loud explosion was heard at 22.05 hrs. in the third class compartment of Coach No.